

(c) if so, what steps the Central Government propose to eradicate beggary?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND) :

(a), (b) and (c). The prevention and control of beggary is primarily being handled by the State Governments. At present, 15 States and 2 Union Territories have enacted their own anti-beggary legislations and most have set up institutions for the care, treatment and rehabilitation of beggars. The Government of India have been pursuing the State Governments to enact comprehensive anti-beggary legislations and to implement services for beggary control.

There has been no national survey regarding the percentage of leper beggars or others who have communicable diseases.

Holding of 1982 Asian Games at Rai

2361. SHRI ARVIND NETAM : Will the Minister of EDUCATION be pleased to state :

(a) whether India have taken any final decision on holding the games at Rai (Haryana) in 1982 Asiad;

(b) whether it is a fact that the entire expenditure is to be borne by the Centre or partly by the State Government also; and

(c) if so, the details thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND) :

(a) Yes, Sir.

(b) and (c). The matter is under consideration.

Loss of Foodgrains in Transit and Storage by F. C. I.

2362. SHRI DIGVIJAY SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the percentage loss of foodgrains both in transit and in storage by the Food Corporation of India;

(b) how many persons have been committed for such pilferage during the last three years; and

(c) whether this percentage loss has been going up in the last three years?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO) : (a) The transit and storage losses of foodgrains during the last three years suffered by the Food Corporation of India as percentage on purchase and sales are as follows:

1977-78	1.2%
1978-79	1.3%
1979-80	1.3%

(b) The information regarding number of persons committed for such pilferage during the last three years is not readily available.

(c) The percentage of loss has not gone up appreciably during the last three years.

Working of Telephones and P. B. X. in Bombay

2363. SHRI R. R. BHOLE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there are large number of complaints against the working of telephones and P. B. X. in the city of Bombay;

(b) whether the Government are aware that there is also in many cases excessive bills to the subscribers with no results after representation; and

(c) the steps Government propose to take for making the Telephone Department responsible and efficient?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN) : (a) The complaints had decreased in the last few months, but have very recently increased again due to the initial effect of the heavy monsoon rain.

(b) No, Sir. All the complaints are thoroughly examined and rebate is allowed in genuine cases. The results of the enquiries are intimated to the subscribers in all cases.

(c) The steps being taken by the Department to improve the performance are, inter-alia :—

(i) Opening of districts complaints cell to look into all complaints properly.

(ii) Amendment of Telegraph Act to make unauthorised diversion of line a cognizable offence.

(iii) Strengthening of Area Managers' organisation.

(iv) Gas pressurisation and ducting of cables.

(v) Setting up of operation Planning Cells to monitor the performance.

National Capital Region Scheme

2364. SHRI RAM SINGH YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the National Capital Region plan (NCR) was introduced by the Government of India to check the pressure of population on Delhi;

(b) whether it is also a fact that the National Capital region plan was prepared in 1971 and was approved finally by the Government of India in 1972;

(c) whether it is also a fact that two of the three phases of NCR plan had been executed by the concerned States and the States of Haryana, U.P. and Rajasthan were advanced Rs. 120 crores by way of Central assistance;

(d) whether it is a fact that the NCR Plan was scrapped by the Janata Gov-

ernment in 1978 without any cause; and

(e) if so, whether the Government propose to revive the NCR Plan with a view to develop the areas comprised in the Plan?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The High Powered Board set up by the Government approved the National Capital Region Plan in September, 1973.

(c) A total sum of Rs. 638.40 lakhs was released as loan to the State Governments of Uttar Pradesh, Haryana and Rajasthan for developing infra-structural facilities for National Capital Towns upto March 1980.

(d) No, Sir. But the inputs were slowed down.

(e) Yes, Sir.

Taking over of Coca Cola Plant at Faridabad

2365. SHRI CHANDRA BHAL MANI TEWARI: Will the Minister of AGRICULTURE be pleased to state what action Government propose to take to expedite taking over of Coca Cola Plant at Faridabad by M/s. Modern Bakeries (I) Limited?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): Government had approved the proposal of Modern Bakeries (I) Limited for purchase of the ~~concentrate~~ Plant of the Coca Cola Export Corporation at Faridabad. The Company has accordingly made a firm offer for purchase of the plant but no final acceptance of the offer has so far been received from M/s. Coca Cola Export Corporation.